## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.84/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No.82/2015		
NAME OF THE COMPANY	Achala Gold Agritech Investments Ltd		
NAME OF THE PETITIONER(S)	V B Hari Prasada Raju & (5) Others		
NAME OF THE RESPONDENT(S)	Achala Gold Agritech Investments Ltd & Others		
UNDER SECTION	397/398		

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard, Shri. V. Venkata Rami Reddy, learned counsel for the petitioner. At the request of both the counsels post the case on 06.11.2017 for final hearing.

Member (Technical)

Member (Judicial)